NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-V

2. IA/1942/2023 In C.P. (IB)/4666(MB)2019

CORAM:
SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.05.2023

NAME OF THE PARTIES: SAMATA NAGARI SAHKARI PATSANSTHA MARYADIT KOPARGAON
V/s
KALYANI EDUCATION PRIVATE LIMITED

Section: 7 of Insolvency & Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

IA No. 1942/2023 - Adv. Seetalaxmi Swamy appeared for the applicant. Applicant is directed to place on record hard copies of the IA No. 1942/2023 before the next date of hearing. List IA No. 1942/2023 on **01.06.2023**.

Sd/-
ANURADHA BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)